NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **30.06.2025** (MONDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025 For Condone Delay IA No. 873/2025	Venkata Sujatha Penmetsa Vs Bank Of Baroda & 2 Ors.	Mr. Pawan Jhabakh	
2.	Comp App (AT) (CH) (Ins) No. 299/2025 For Condone Delay IA No. 874/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa Vs Bank of Baroda & 2 Ors.	Mr. Pawan Jhabakh	
3.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Vs Bank Of Baroda & 2 Ors.	Mr. Pawan Jhabakh	
4.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. AK Mylsamy For Caveator
5.	Comp App (AT) (CH) No. 83/2025 For Stay IA No. 794/2025 For Interim Relief IA No. 795/2025 Delay in refiling IA No. 796/2025	Kandimalla Gowri Raja Rajeswari & Anr. Vs Geetha Cotton Mills Pvt Ltd & 22 Ors.	Mr. Anant Merathia	

6.	Comp App (AT) (CH) No.	Kandimalla Gowri Raja	Mr. Anant Merathia	
	86/2025	Rajeswari & Anr.		
	For Stay	Vs		
	IA No. 808/2025	Green Thumb Agro Pvt		
	Delay in refiling	Ltd & 8 Ors.		
	IA No. 809/2025			
	For Interim Relief			
	IA No. 810/2025			

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
7.	Comp App (AT) (CH)	Mata Energy Ltd	Ms. Mummaneni Vazra	
	(Ins) No. 301/2025	Consortium of Varma	Laxmi	
	For Stay	Steels Pvt Ltd & AVP		
	IA No. 880/2025	Varma, SRA in matter		
	Delay in refiling	of Mata Energy Ltd.		
	IA No. 881/2025	Vs		
		CA Nagabhushan,		
		RP/Chairman of		
	(With defects)	Monitoring Committee		
	·	in matter of Mata		
		Energy Ltd & 3 Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 531/2025 (Delay in refiling) in Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors. Vs Vineela Balla & 3 Ors.	Mr. T Natraj	Mr. S Rajagopalan- R1
9.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
10.	IA No. 629/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 247/2024 For Stay IA No. 655/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
11.	IA No. 630/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1

12.	IA No. 885/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
13.	IA No. 499/2025 (For Amendment) in Comp App (AT) (CH) No. 36/2025	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
14.	Comp App (AT) (CH) (Ins) No. 108/2025 For Delay in refiling IA No. 303 & 304/2025 For Condone Delay IA No. 305/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
15.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L & T Finance Ltd. & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
16.	IA No. 745/2025 (For Direction) in Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P. Venkateswara Rao & 3 Ors. Vs K. Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No.1222/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
18.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. AK Mylsamy	Mr. EK Kumaresan R2 R9

19.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
20.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt Ltd	Mr.P Elayarajkumar	
21.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan	Mr. Arun C Mohan	Mr. K Pawan Jhabkah For Caveator
22.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors.	Mr. Arun C Mohan	Mr. K Pawan Jhabkah For Caveator
23.	Comp App (AT) (CH) (Ins) No. 209/2025	WITH Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors. Vs Revathi S Raghunathan & Anr. WITH	Mr. Arun C Mohan	Mr. K Pawan Jhabkah For Caveator
24.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Arun C Mohan	Mr. K Pawan Jhabkah For Caveator
25.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Arun C Mohan	Mr. K Pawan Jhabkah For Caveator
26.	Comp App AT) (CH) (Ins) No. 237/2025 For Stay IA No. 675/2025 To Adv. Hg. IA No. 817/2025	Kalva Akhil Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shabbeer Ahmed

27.	Comp App AT) (CH) (Ins) No. 238/2025 For Stay IA No. 676/2025 To Adv. Hg. IA No. 804/2025	Boju Vihasit Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shabbeer Ahmed
28.	Comp App AT) (CH) (Ins) No. 239/2025 For Stay IA No. 677/2025 To Adv. Hg. IA No. 814/2025	Kalva Sudhakar Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shabbeer Ahmed
29.	Comp App AT) (CH) (Ins) No. 240/2025 For Stay IA No. 678/2025 To Adv. Hg. IA No. 803/2025	Boju Sunitha Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd. WITH	Ms. Kopal Sharraf	Mr. Shabbeer Ahmed
30.	Comp App (AT) (CH) (Ins) No. 248/2025 For Stay IA No. 702/2025 For Exemption IA No. 703/2025 To Adv. Hg. IA No. 819/2025	P. Shiva Kumar Vs Sreenivasa Rao Ravinthula, RP of Nadhi Bio Products Pvt. Ltd.	Ms. Kopal Sharraf	Mr. Shabbeer Ahmed

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors	Mr. MVV Ramana	
32.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
33.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
34.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhwani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
35.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan

36.	Comp App (AT) (CH)	M.A.A. Annamalai & A.	Mr. H Karthik Seshadri	Mr. AR Ramanathan
	No.62/2021	Ulagammai & 10 Ors Vs Simpson and Company		
		Ltd. WITH		
37.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
38.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr.	Mr. Dwarakanath	Mr. Avinash Krishnan Ravi
39.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce & Industry	Mr. Anil D Nair	Mr. Vinod PV
40.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
41.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1
42.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Limited & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju
43.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 For Direction IA No.695/2024 For Urgent Hearing IA No.765/2024 Contempt Case No. 4/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharm	Mr. Asad Hussain R1- R5

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt Ltd Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

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